

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 906/(MAH)/2017
CA No.

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: Rama Industries Ltd.
V/s.
Uttara Foods and Feeds Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
02	Ms. Bindu Pawikh.	Asst. Advocate for the Petitioner for M/s. Bilwala & Co.	

ORDER

TCP No. 906/I&BP/NCLT/MB/MAH/2017

For the Petitioner's side has not filed Form as mentioned in Notification dated 29.06.2017, this Petition is hereby **abated** with liberty to proceed as mentioned in the Notification dated 29.06.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)